

(d) and (e). Do not arise in view of (c) above.

[English]

Expansion of Visakhapatnam Steel Plant

75. SHRIMATI R. SURENDER REDDY : Will the Minister of STEEL be pleased to state :

(a) whether there is any proposal for expansion of the Visakhapatnam Steel Plant of the Rashtriya Ispat Nigam Limited (RINL).

(b) if so, the details of the proposal submitted by the RINL authorities to his Ministry in this regard; and

(c) the reaction of the Government to the aforesaid proposal alongwith financial implications and other relevant details?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : (a) to (c). A proposal has been received recently from Visakhapatnam Steel Plant for Government's approval to the expansion of its capacity from existing a million tonnes stage to 4.05 million tonnes stage of crude steel production. As per this proposal, Hot Metal production from the existing two Blast Furnaces will be increased from rated DPR capacity of 3.4 million tonnes to 3.85 million tonnes by use of imported raw materials. Additional Hot Metal to the tune of 1 million tonne, after meeting the requirement of present Steel Melt Shop, will be processed into 1.05 million tonne of crude steel to be converted into 1 million tonne of slab in second steel melt shop to be set up under this proposal. The second steel melt shop will have two converters of size 150 tonnes each, a ladle furnace, a slab caster and other associated facilities. The estimated cost of this project has been worked out at Rs. 984 crores on a base of date of last quarter 1994-95. The proposal envisages financing of the project cost to the extent of 50% by Government by way of budgetary support in the form of equity/preference shares and the balance 50% to be raised by the company through domestic international borrowings.

The above proposal is now processed for examination by various appraising agencies of the Government.

Opening of Regional Office of IBM at Jaipur

76. SHRIMATI VASUNDHARA RAJE : Will the Minister of MINES be pleased to state :

(a) whether Government propose to open new

branches of Indian Bureau of Mines (IBM) in the capital of every State; and

(b) if so, the steps taken to open one new regional office of IBM at Jaipur in Rajasthan.

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV) : (a) No, Sir.

(b) Does not arise.

Rural Electrification

77. SHRI HARISH NARAYAN PRABHU ZANTYE : Will the Minister of POWER be pleased to state :

(a) the total financial assistance both loans and grants distributed by Rural Electrification Corporation under various schemes, scheme-wise and State-wise for the last three years, year-wise and the physical benefits reported thereunder, particularly in Maharashtra and Goa;

(b) the schemes designed by the Rural Electrification Corporation for the benefit of small farmers and number of such farmers benefited State-wise particularly in Maharashtra and Goa; and

(c) the details of such schemes financed by RFC for harnessing renewable energy sources in Maharashtra and Goa, progress achieved thereunder for the last three years and allocations for the current year along with targets set?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL) : (a) State-wise and programme-wise financial disbursement of loans and achievements under village electrification and pumpset energisation, including Maharashtra and Goa, are given in *Statement-I, II and III* for the years 1992-93, 1993-94 and 1994-95 (Prov.). The State-wise grants under the Kutir Jyoti Programme are indicated at Statement IV attached.

(b) The Rural Electrification Corporation finances schemes proposed by the various State Electricity Boards/ State Governments. The State Electricity Boards have prescribed their own criteria for release of pumpset connections to farmers. Small farmers are also usually benefitted under the various projects taken up by them. Till March, 1995 in case of Maharashtra, 10.36 lakh pumpsets have been energised under REC funded Schemes. Goa has, however, not drawn any funds so far.

(c) Maharashtra and Goa have not availed of any finances for harnessing renewable energy sources from the Rural Electrification Corporation during the last three years.

STATEMENT-II
Programme-wise Physical and Financial Performance under REC Schemes during 1993-94

Sl. State No	No. of Villages Electrified Under			No. of Pumpssets Energised Under			Financial Operations (Rs./Lakhs.)											
	Normal		Total	Normal		Total	MNP		SPA		Sys.		Imp.		Total			
	Normal	M.N.P.	Total	Normal	M.N.P.	Total	All.	Dis.	All.	Dis.	All.	Dis.	All.	Dis.	All.	Dis.		
1. Andhra Pradesh	-	-	-	5135	-	86350	600	3760	-	3300	4764	1000	1969	4900	10493			
2. Arunachal Pradesh	17	33	50	-	-	-	100	125	400	336	-	25	62	525	525			
3. Assam	-	-	0	-	-	-	200	-	500	-	-	25	-	725	0			
4. Bihar	24	166	190	1693	216	-	1909	200	83	700	206	-	25	-	925	289		
5. Goa	-	-	-	-	-	-	-	-	-	-	-	25	-	25	0			
6. Gujarat	-	-	-	4510	-	11520	1200	1259	-	1200	1232	1000	1167	3400	3658			
7. Haryana	-	-	-	2238	-	1767	450	1040	-	400	247	500	538	1350	1825			
8. Himachal Pradesh	-	-	-	148	-	-	150	475	-	-	-	200	6	350	481			
9. J & K	6	-	6	210	-	-	200	162	-	-	-	250	242	450	404			
10. Karnataka	-	-	-	20039	-	3210	23249	900	2824	-	700	300	688	1900	3512			
11. Kerala	-	-	-	98	-	8538	300	1038	-	200	326	200	67	700	1431			
12. Madhya Pradesh	266	485	751	38281	197	-	38478	3000	9386	1900	1936	-	500	899	5400	12221		
13. Maharashtra	-	-	-	1649	-	52612	600	1615	-	3050	3064	1000	968	4650	5847			
14. Manipur	5	80	85	-	-	-	150	162	1000	781	-	25	-	1175	943			
15. Meghalaya	-	23	23	-	-	-	100	110	450	100	-	50	-	600	210			
16. Mizoram	-	50	50	-	-	-	-	-	900	1155	-	50	72	950	1227			
17. Nagaland	-	-	-	4	-	-	4	100	208	-	-	50	4	150	212			
18. Orissa	65	161	226	1615	475	517	2607	1000	0	1200	1592	50	109	3000	2363			
19. Punjab	-	-	-	5450	-	45	5495	750	1011	-	77	350	504	1100	1592			

20. Rajasthan	390	382	752	11506	5062	5976	22544	1800	3260	2700	2700	800	206	800	1055	8100	7221
21. Sikkim	-	-	-	-	-	-	-	150	280	-	-	-	-	50	37	200	317
22. Tamil Nadu	-	-	-	1658	-	38929	40587	800	1664	-	-	2300	2470	900	818	4000	4952
23. Tripura	15	165	180	90	-	-	90	300	180	750	613	-	-	25	-	1075	793
24. Uttar Pradesh	53	502	555	4523	7237	-	11760	1000	1854	4500	4912	200	-	1800	363	7500	7129
25. West Bengal	121	228	349	1240	53	638	1931	300	956	1000	720	300	8	250	69	1850	1753
26. GOOP/MMH	-	-	-	-	-	-	-	2000	-	-	-	-	-	-	-	2000	#
27. OECF	-	-	-	-	-	-	-	5000	-	-	-	-	-	-	-	5000	#
Total	962	2255	3217, 100087	13240	210102	323429	21350	31452	16000	15053	12500	12503	10150	10190	60000	69198	

Included in respective States.

STATEMENT-III
Programme-wise Physical and Financial Performance under REC Schemes during 1994-95

Sl. State No.	No. of Villages Electrified Under			No. of Pumpsets Energised Under			Financial Operations (Rs./Lakhs)											
	Normal	M.N.P.	Total	Normal	M.N.P.	SPA	MNP		SPA		SYS.		Imp.		Total			
							All.	Dis.	All.	Dis.	All.	Dis.	All.	Dis.	All.	Dis.		
1. Andhra Pradesh	-	-	5073	-	95695	100768	1000	2300	-	-	3873	5406	2500	5108	7373	12814		
2. Anunachal Pradesh	231	79	310	-	-	-	100	2748	400	462	-	-	50	-	550	3210		
3. Assam	0	170	170	-	-	-	200	3100	500	500	-	-	25	-	725	3600		
4. Bihar	14	41	55	1470	276	1746	150	288	300	300	-	-	25	-	475	508		
5. Delhi	-	-	-	-	-	-	-	-	-	-	-	-	100	-	100	0		
6. Goa	-	-	-	-	-	-	-	-	-	-	-	-	25	-	25	0		
7. Gujarat	-	-	1408	16595	18001	1500	978	-	1382	1386	1500	2045	4382	4409	1599			
8. Haryana	-	-	1982	-	1248	3230	600	779	-	316	280	500	580	1416	1599			
9. Himachal Pradesh	-	-	150	-	150	350	1009	-	-	-	-	250	298	600	1307			
10. J&K	50	-	667	-	-	667	150	720	-	-	-	250	206	400	926			
11. Karnataka	-	-	19239	-	36723	55962	1000	1122	-	-	1959	500	1923	1500	5004			
12. Kerala	-	-	35	13000	13035	500	821	-	-	-	385	300	391	800	1597			
13. Madhya Pradesh	358	661	1019	45014	12	45026	3000	12196	1900	1900	-	-	400	2062	5300			
14. Maharashtra	-	-	1556	-	80466	82022	1500	1960	-	-	3254	5384	1500	1057	6254			
15. Manipur	3	66	69	-	-	-	340	33	675	676	-	-	25	-	1040			
16. Meghalaya	-	-	0	-	-	-	350	-	250	-	-	-	25	-	625			
17. Mizoram	-	51	51	-	-	-	-	-	720	720	-	-	50	98	770			
18. Nagaland	-	-	-	-	-	-	100	11	-	-	-	-	50	-	150			
19. Orissa	50	173	223	236	500	2736	500	131	800	800	-	208	1200	583				
20. Punjab	-	-	10224	-	-	10224	1000	2125	-	-	-	-	400	348	1400			
21. Rajasthan	350	400	750	9500	5800	20300	2700	3555	2200	2160	593	444	1000	1535				
22. Sikkim	-	-	-	-	-	-	50	-	-	-	-	-	50	30	100			

23. Tamil Nadu	-	-	828	-	39789	40617	700	2916	-	-	3082	2353	1500	2510	5282	7779	
24. Tripura	23	122	145	8	32	40	395	-	705	648	-	-	25	-	1125	648	
25. Uttar Pradesh	44	387	411	8382	7153	-	15535	2500	2628	6500	-	-	1800	125	10800	9253	
26. West Bengal	56	244	300	975	30	343	1348	600	782	1050	-	19	450	38	2100	1889	
27. COOP/MMMH	-	-	-	-	-	-	-	-	-	-	-	-	-	-	3200	#	
28. OECF	-	-	-	-	-	-	-	-	-	-	-	-	-	-	0	607	
29. Kutir Jyoti	-	-	-	-	-	-	-	-	-	-	-	-	-	-	0	3013	
30. Wind Energy	-	-	-	-	-	-	-	-	-	-	-	-	-	-	0	5230	
31. Lessing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	0	0	
Total	1179	2374	3553	106745	13803	290859	411407	19285	40212	16000	15178	12500	17802	14500	19798	65485	102378

STATEMENT-IV

Amount of Grant Disbursed under Kutir Jyoti Programme during 1992-93, 1993-94 and 1994-95

		(Rs. in lakhs)		
Sl. No.	States	Amount of Grant Disbursed during		
		92-93	93-94	94-95 (Provi.)
1	2	3	4	5
1.	Andhra Pradesh	22.72	93.85	109.54
2.	Arunachal Pradesh	2.32	3.08	0.62
3.	Assam	0.00	0.00	8.60
4.	Bihar	0.00	71.80	26.18
5.	Goa	0.00	0.00	0.00
6.	Gujarat	19.12	25.36	12.68
7.	Haryana	2.26	10.26	2.83
8.	Himachal Pradesh	0.82	1.08	1.08
9.	J & K	0.00	0.00	0.78
10.	Karnataka	29.36	488.96	97.48
11.	Kerala	15.60	10.36	0.13
12.	Madhya Pradesh	64.92	201.42	262.08
13.	Maharashtra	24.64	52.50	36.71
14.	Manipur	0.22	0.28	0.21
15.	Meghalaya	1.14	2.66	1.52
16.	Mizoram	0.36	1.32	8.00
17.	Nagaland	0.40	0.92	0.34
18.	Orissa	21.84	21.04	14.48
19.	Punjab	1.94	4.50	2.40
20.	Rajasthan	0.00	76.55	7.12
21.	Sikkim	0.20	10.24	9.80

1	2	3	4	5
22.	Tamil Nadu	41.24	88.36	85.00
23.	Tripura	0.00	2.52	3.08
24.	Uttar Pradesh	0.00	0.00	20.00
25.	West Bengal	34.74	46.08	3.79
Total		283.84	1213.14	714.45

Submarine Pipelines

78. SHRIMATI DIPIKA H. TOPIWALA :
SHRI MAHESH KANODIA :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether submarine pipelines between Jawahar Island and the mainland at Bombay port had been installed during 1953-54;

(b) whether there is a demand for urgent replacement of these pipelines;

(c) if so, the details thereof; and

(d) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (d). Yes, Sir. Government have issued a sanction in March, 1995 for replacement of the existing very old band of seven submarine pipelines connecting the Marine Oil Terminal at Jawahar Dweep and the Pir Pau manifold at the Bombay Port at an estimated cost of Rs. 165.15 crores. The project is to be implemented by the Bombay Port Trust.

[Translation]

Mining in Rajasthan

79. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of MINES be pleased to state :

(a) whether the period of mining lease and minimum area mined thereof has been increased in Rajasthan;

(b) if so, the details thereof;